

NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
NEW DELHI

C.P No. 1237/2016
C. A No.

CORAM:

SH. R. VARADHARAJAN
Hon'ble Member (J)

Ms. Deepa Krishan
Hon'ble Member (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE SPECIAL BENCH OF
THE NATIONAL COMPANAY LAW TRIBUNAL ON 17.04.2017**

NAME OF THE COMPANY : M/S.

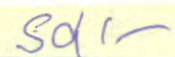
Shukhmeet Singh Talwar
V/s
AMR Infrastructure Ltd

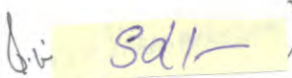
SECTION OF THE COMPANIES ACT: 433(e)&434

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1)	Ashmita	Advocate	Petitioner	Ashmita

ORDER

Based on the request of the Learned Counsel for the petitioner, matter is adjourned by two weeks. List the matter on 1.5.2017.


(DEEPA KRISHAN)
MEMBER (TECHNICAL)


(R. VARADHARAJAN)
MEMBER (JUDICIAL)

U.D.Mehta
17.04.2017